

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/810(CHE)/2024
PETITION NUMBER : CP(IB)/34(CHE)/2023
NAME OF THE APPLICANT : Ramji Mahadevan (RP) (D S Jagannathan)
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 95(1) & 99 of IBC, 2016

ORDER

Ld. Counsel Mr. Pranav Shankar for the Personal Guarantor.

This is an Application seeking withdrawal of the Application filed for initiating IRP of Personal guarantor, as the Applicant has withdrawn the IRP.

Applicant has stated that the amounts involved in CP(IB)/34(CHE)/2023 has been settled and therefore nothing survives in the petition.

Recording the above, **IA(IBC)/810(CHE)/2024 is disposed off and CP(IB)/34(CHE)/2023 is dismissed as withdrawn.**

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk